

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 189 OF 2016 &
IA NO. 406 OF 2016**

Dated : 11th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Nirav Shah
Ms. Ramni Taneja

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan for R-3
Mr. Anurag Sharma for R-2
Mr. Buddy R.Ranganadhan
Mr. D.V.Raghu Vamsy for R-1

ORDER

List the matter on **26.09.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt